

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 279/GT/2020

Subject: Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Tripura Gas Based Power Plant (TGBP) (65.42x1 +35.58x1 =1 01 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong

Petitioner: NEEPCO

Respondents: Tripura State Electricity Corporation Limited and others.

Date of Hearing: **15.3.2022**

Coram: Shri I.S Jha, Member
Shri Arun Goyal, Member
Shri Pravas Kumar Singh, Member

Parties present: Shri Devapriya Choudhury, NEEPCO
Shri Sushanta Deka, NEEPCO
Shri Munin Choudhury, NEEPCO
Shri Bornali Deori, NEEPCO
Ms. Elizabeth Pyrbot, NEEPCO

Record of Proceedings

Case was called out for virtual hearing.

2. During the hearing, the learned counsel for the Petitioner made detailed oral submissions in the matter.

3. None was present on behalf of the Respondents.

4. The Petitioner is directed to submit the following additional information on or before 11.4.2022, after serving copy to the Respondents:

'Details of actual capital expenditure and decapitalization (if any) as claimed in the petition'.

5. The Respondents shall file their replies by 18.4.2022 with copy to the Petitioner, who may file its rejoinder, if any, by 25.4.2022. Subject to the above, the order in the Petition was reserved.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

